

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212- IA/570(AHM)2021
in
CP(IB) 844 of 2019

Proceedings under Section 10 IBC

IN THE MATTER OF:

Alcock Ashdown(Gujarat) Ltd

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

RP : Mr. Trupal Patel.
For the Applicant : Mr. Arjun Sheth Adv. a.w Mr. Rajiv Chawla, Adv.
For the Respondent : Mr. Aditya Mehta, Adv. for Mr. Kunal Vaishnav, Adv.

ORDER

IA/570(AHM)2021

Ld. Counsel for the applicant seeks time to take instructions from his client and appear in the matter.

List for further consideration on 27.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)